

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.11.2020


ORDER NO. 87 of 2020

Hon'ble President is pleased to partially modify the roster order no. 77 of 2020 for CESTAT, New Delhi as follows:-

COURT	PERIOD	WORK ASSIGNED
Sh. P. Anjani Kumar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	12.11.2020	Customs, Excise and Service Tax Division Bench matters.


Note:

In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order

(Bineesh Kumar K.S.)
Registrar

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SPS to Hon'ble President/ Members concerned/ P.A. to Registrar/ Dy. Registrar/Asst. Registrar /Bar Association/O/o
Chief Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Asst. Registrar